

Violations of Rules re: Production before Magistrates

1609. **Shri Madhu Limaye:**
Shri Bagri:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any complaints from the Bar Associations, Civil Liberties Unions and other public-spirited bodies to the effect that the legal constitutional provisions about the production before magistrates are often observed in their breach; and

(b) if so, whether Government have issued any instructions to the Police and other authorities concerned that they should strictly observe this provision to ensure respect for the rule of Law?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No such complaint has been received.

(b) Does not arise.

Reorganisation of Delhi Police

1610. **Shri Yashpal Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to strengthen and to reorganise the Delhi Police in view of the increasing needs of the expanding Capital;

(b) if so, the changes proposed under the new set-up; and

(c) the total expenditure likely to be incurred in this connection?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) Yes, Sir.

(b) and (c). Delhi Police has been strengthened and re-organised from time to time taking into consideration the crime situation in the territory as also special needs of its various branches. A statement showing the staff sanctioned during the current year for strengthening and re-organising the Delhi Police and the expenditure involved on it is enclosed.

Statement

S. No.	Name of proposal	Approximate expenditure per annum
		Rs.
1.	Creation of additional post of Deputy Inspector General of Police, (Admn.) with staff	6035.00
2.	Creation of additional posts for Verification Branch of C.I.D. (S.B.) Delhi Police	73,600.00
3.	Creation of additional posts for Immigration Office at Palam Airport	1,41,158.00
4.	Creation of additional posts in consequence of change of administrative control of Railway Police from Punjab Government with effect from 16th July, 1965	7,52,660.00
5.	Creation of additional posts for strengthening the beat patrol staff with effect from 1st March, 1966.	
	(i) P. S. Chanakyapuri	
	(ii) P. S. Parliament Street	6,15,000.00
	(iii) P. S. Tughlak Road	
	(iv) P. S. Kingsway Camp	1,26,700.00
6.	Creation of additional posts to make up the deficiency in its Contingency Reserve staff with effect from 1st March, 1966	3,29,300.00
7.	Strengthening of Prosecution Branch	40,000.00
	TOTAL	20,84,453.00